

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016
 NAME OF THE THE CORPORATE DEBTOR
 DATE OF COMEMNCEMENT OF CIRP
 LIST OF CREDITORS AS ON

Basantar Breweries Pvt. Ltd.
 09-Sep-24
 04-10-2024

SN	CATEGORY OF CREDITOR	SUMMARY OF CLAIM RECEIVED		SUMMARY OF CLAIMS ADMITTED		AMOUNT OF CONTINGENT CLAIMS	AMOUNT OF CLAIMS NOT ADMITTED	AMOUNT OF CLAIMS UNDER VERIFICATION	ANNEXURE	REMARKS
		NO OF CLAIMS	AMOUNT	CLAIMS	AMOUNT					
1	Secured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00	2	
3	Secured financial creditors (not belonging to any class of creditors)	1	1,36,47,62,852	1	1,36,44,42,154	0.00	0.00	3,20,697.64	3	
4	Unsecured financial creditors (not belonging to any class of creditors)	0	0	0	0	0.00	0.00	0.00	4	
5	Operational Creditors (Workmen)	0	0	0	0	0.00	0.00	0.00	5	
6	Operational Creditors (Employees)	0	0	0	0	0.00	0.00	0.00	6	
7	Operational Creditors (Government Dues)	0	0	0	0	0.00	0.00	0.00	7	
8	Operational Creditors (other than workmenn, employees and Government Dues)	0	0	0	0	0.00	0.00	0.00	8	
9	Other creditors, if any (other than financial creditors and operational creditors)	0	0	0	0	0.00	0.00	0.00	9	
	TOTAL	1	1,36,47,62,852	1	1,36,44,42,154	0.00	0.00	3,20,697.64		

For AVM Resolution Professionals LLP
 Interim Resolution Professional of
 Basantar Breweries Private Limited, Corporate Debtor

For Basantar Breweries Pvt. Ltd.

(Pawan Kumar Singal)
 Authorised Partner
 AFA valid upto : 30.06.2025


 Pawan Kumar Singal
 Authorised Partner
 AVM Resolution Professionals LLP
 Interim Resolution Professional

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Basantar Breweries Pvt. Ltd.
 09-Sep-24
 04-10-2024

SN	NAME OF CREDITOR	RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1	The Jammu & Kashmir Bank Ltd*	21.09.2024	1,36,47,62,852	1,36,44,42,154	Secured	-	1,36,44,42,154	No						3,20,697.64
						0.00	1,36,44,42,154.00		0.0000%	0.00	0.00	0.00	0.00	3,20,697.64
1	TOTAL		1,36,47,62,851.64	1,36,44,42,154.00										

Security interest

Primary
 Hypothecation of stocks of all kind of raw material , finished goods , semi finished goods , stock in process , consumables , packing material and book debts
 Equitable mortgage of leasehold rights on factory land measuring 31 Kanals and 5 Marlas bearing Khewat No 24 , Khata No 370 and Khasra No 344 (6 kanals and 5 Marlas) , Khasara no 344 Min (25 Kanals) together with existing / proposed constructions over it in the form of building / sheds / godown / office situated at village Ramnagar , adjoining SIDCO Industrial growth Centre , Phase 2nd Samba , Tehsil and District Samba
 Hypothecation of all kinds of fixed assets including plant & machinery existing and to be installed at the unit , tools , equipment , furniture & fixture etc.

Collateral security

Personal guatantees of Mr Naveen Singh Sambyal , Mrs Raj Kumari , Mrs MoniKa Sambyal , Mr Nishchant Singh- for Rs 436289673.6 & balance Rs. 928473178
 Two personal guaratess namely Naveen & Raj Kumar
 Equitable Mortgage of land measuring 44 Karnal situated in village Ramnagar , adjoining SIDCO Industrial growth Centre , Phase 2nd Samba , Tehsil and District Samba , in the name of Mrs Raj Kumari

Security of land

Mortgage of 44 Kanals 9 marla owned by RajKumari - Guarantor
 Lease deed and original documents relating to land measuring 31 Kanals and 5 marla . Land is owned by Monica Sambyal , a guarantor

Issue :

As per audit report, company paid for the land and owned by the company but registry is in the name of Monica Sambyal

For Basantar Breweries Pvt. Ltd.


 Pawan Kumar Singal
 Authorised Partner
 AVM Resolution Professionals LLP
 Interim Resolution Professional